

The Deputy Minister of Labour (Shri Abid Ali): (a) and (b). It is proposed to start at the Delhi Employment Exchange, from the beginning of 1962-63, a scheme for ban making submitted by the Delhi Administration.

(c) A provision of Rs. 21,000 is proposed in the budget for 1962-63.

People's Car

- *55. { Shri S. M. Banerjee:
- Shri P. G. Deb:
- Shrimati Ila Palchoudhuri:
- Shri S. C. Samanta:
- Shri Subodh Hansda:
- Shri M. B. Thakore:
- Shri Ajit Singh Sarhadi:
- Shri Sadhan Gupta:
- Shri Harish Chandra Mathur:
- Shri Sarju Pandey:
- Shri Hem Barua:
- *55. { Shrimati Benuka Ray:
- Shri Mahanty:
- Shri Kодиyan:
- Shri Warlor:
- Shri Vidya Charan Shukla:
- Dr. M. S. Aney:
- Shri P. C. Borooah:
- Shri Anirudh Sinha:
- Shrimati Mafida Ahmed:
- Pandit D. N. Tiwari:
- Shrimati Maimoona Sultan:
- Shri Morarka:
- Shri N. M. Deb:

Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No. 2 on the 7th August, 1961 and state:

(a) the further progress since made regarding establishment of a factory for manufacture of people's car in public sector; and

(b) whether a site has been selected?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). The question of the manufacture of a low cost car in the public sector is actively under consideration of Government in the light of the recommendations of

the Pande Committee. The establishment of a factory, the selection of a site for it and other allied issues will be undertaken as soon as Government have taken a final decision on the main question of the manufacture of the car.

Charges against Phizo

- *56. { Shri Hem Barua:
- Shri Shree Narayan Das:
- Shri Radha Raman:
- Shri S. M. Banerjee:
- Shri Bibhuti Mishra:

Will the Prime Minister be pleased to state:

(a) whether any charges of a criminal nature have been framed against the Naga rebel leader Phizo, a fugitive from Indian justice, at present in London;

(b) whether these charges have been communicated to the Government of U.K.; and

(c) if so, what is their response?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):

(a) to (c). A warrant of arrest against Phizo on a charge of conspiracy to murder his colleague, Sakhrie, is still in force.

The Government had informed the U.K. High Commission in New Delhi that Phizo was a fugitive from our justice and that, although, for the present, we were not asking for his extradition, we hoped that, while he was in the U.K. territory, he would not be allowed to indulge in activities directed against India.

Phizo has since then been granted U.K. citizenship on the basis of his Indian citizenship. We have, however, informed the U.K. authorities that we reserved the right to ask for his extradition if there was a need to do so. We have, of course, no intention, for the present, to ask for his extradition.